

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2035
ANSWERED ON:06.12.2006
DEVELOPMENTAL WORKS ON NW NO. 3
Rajendran Shri P.

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the developmental works which are pending on Kollam-Alappuzha Stretch of National Waterway No. 3 alongwith the reasons therefor;
- (b) the details of land acquired, cost of land acquisition and the present status of widening of the said stretch;
- (c) the details of funds allocated for dredging and widening of Kollam-Alappuzha stretch for the year 2006-07;
- (d) whether the Government has given any assistance for the rehabilitation of those people residing along the banks of the waterway; and
- (e) if so, the details thereof?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

- (a): Details of pending works in Kollam-Alappuzha stretch (76 km.) of National Waterway No. 3 and reasons herefore are given at Annex-I.
- (b): In Kollam-Alappuzha stretch, 20.36 hectares of land has been acquired for widening of the canal at a cost of Rs. 1562.91 lakhs. Status of widening of canal in this stretch is also given in Annex-I.
- (c): In the approved budget for 2006-07 for National Waterway No. 3, an amount of Rs. 1 crore has been allocated for capital dredging in Kochi-Kollam stretch.
- (d) & (e): Compensation to be paid to the displaced persons due to land acquisition is covered in the cost of acquisition of land mentioned in reply to part (b) of the question and it has already been paid by Inland Waterways Authority of India to the State Government.

ANNEXURE

Pending Works in Kollam Alappuzha Status and reasons for pendency
stretch of National Waterway No. 3

Capital dredging for widening and Out of 76 km stretch, the shoal length is 58.33 km.
deepening of the canal Out of 58.33 km shoal length, 33.10 km has been completed and
25.23 km is pending on account of stoppage of dredging work due
to objection by the local people on dumping of dredged material,
non removal of fishing nets from navigational channel, filing of
court cases by the local public fearing collapse of banks due to
dredging etc. This has also resulted in contractual problems.

Navigational aids Day navigational marks have been provided. For
providing night navigational aids work order has been
issued on 2.11.2006 with a completion
period of six months.

Terminals Out of four proposed terminals between Kollam and Alappuzha construction work has been completed at Trikkunnapuzha and Kayamkulam. For construction of terminal at Kollam revised estimate is in the process of sanction by Government. Construction of Alappuzha terminal could not be taken up because acquired land has not been handed over to IWAI by the State Government.